



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/3431 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
Principal Judge,
Family Court, Nalbari.

Dated Guwahati, the 25th June, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.NLB/77 dtd. 21.06.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 24.06.2019 along with station leave permission w.e.f. the evening of 21.06.2019 till the morning of 25.06.2019, has been ~~granted/rejected~~.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/3432 /A, dated 25.06.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan